

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ; HYDERABAD BENCH
AT HYDERABAD

O.A.No.571/96

Date of Order: 23.7.96

BETWEEN:

- | | |
|---------------------|----------------------|
| 1. V.Venkata Rao | 9. V.Rubin |
| 2. M.Sundara Babu | 10. Y.Lakshmaiah |
| 3. J.Polaiah | 11. T.Yacob Raju |
| 4. V.Devasahayam | 12. Ch.Venkateswarlu |
| 5. K.Irimaiah | 13. V.Peraiah |
| 6. P.Anjaneyulu | 14. A.Yethuraju |
| 7. B.Gnasundara Rao | 15. D.Abraham |
| 8. T.Krupanandam | 16. P.Satyanarayana |
| | .. Applicant. |

AND

1. The Chief Personnel Officer,
S.C.Rly., Rail Nilayam ,
Secunderabad.
 2. The Divisional Railway Manager (P),
S.C.Railway, Vijayawada.
 3. The Sr.Divisional Engineer,
Co-Ordination, S.C.Rly.,
Vijayawada.
 4. The Divisional Engineer (1),
S.C.Rly., Vijayawada.
 5. The Asst. Engineer,
S.C.Rly., Vijayawada.
 6. The Junior Engineer,
Permanent Way Gr.I, S.C.Rly.,
Vijayawada.
- .. Respondents.

- - -

Counsel for the Applicants	.. Mr.P.Krishna Reddy
Counsel for the Respondents	.. Mr.V.Rajeswara Rao

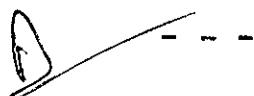
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CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

- - -
J U D G E M E N T

{ Oral order as per Hon'ble Shri R.Rangarajan, Member (Admn.) }

- - -


Heard Smt. Sarada for Mr.P.Krishna Reddy, learned counsel for the applicants and Mr.V.Rajeswara Rao for the respondents.

2. This OA is filed praying for setting aside the rule of rotation introduced in the Breakdown Unit of Special Gangmen as per the 87th PNM meeting of S.C.Railway employees Sangh with the Administration at Vijayawada and the consequential order issued No.B/W.315/1/3/PNM/Sangh/Staff. dt. 3/4-4-96 and the order of the Assistant Engineer, Vijayawada No.AEN/18/B.D. dated 22.4.96 and for further direction to continue the applicants in the breakdown special work.

3. A reply has been filed. The above impugned orders have been stayed by R3 by his letter No.B/W.349/IV/G1/Staff. dated 2.7.96. In view of the above both sides admit that this OA has become infructuous.

4. In view of the above the OA is dismissed as infructuous. No costs.

me

(R.RANGARAJAN)
Member (Admn.)

Dated: 23rd July, 1996

(Dictated in Open Court)

Prithvi
Registrar

sd

contd.

(32)

O.A.571/96.

: 3 :

Copy to:-

1. The Chief Personnel Officer, S.C.Railway, Railailayam- Secunderabad.
2. The Divisional Railway Manager(P), S.C.Railway, Vijayawada.
3. The Sr. Divisional Engineer, Co-ordination, S.C.Rly, Vijayawada.
4. The Divisional Engineer(1), S.C.Railway, Vijayawada.
5. The Asst. Engineer, S.C.Railway, Vijayawada.
6. The Junior Engineer, Permanent Way Gr.I, S.C.Rly, Vijayawada.
7. One copy to Sri. P.Krishna Reddy, advocate, CAT, Hyd
8. One copy to Sri. V.Rajeshwar Rao, Adtl. CGSC, CAT, Hy
9. One copy to Library, CAT, Hyd.
10. One spare copy.

Rsm/-

20/8/96 22-571/96

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)

DATED: 23/7/01

~~ORDER/JUDGEMENT~~
~~U.A. NO./R.A./C.P. No.~~

O.A. NO. 571/01

- ~~ADMITTED AND INTERIM DIRECTIONS ISSUED~~
- ~~ALLOWED~~
- ~~DISPOSED OF WITH DIRECTIONS~~
- ~~DISMISSED~~
- ~~DISMISSED AS WITHDRAWN~~
- ~~ORDERED/REJECTED~~
- ~~NO ORDER AS TO COSTS.~~

YLKR

II COURT

No Spare Copy

केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal
शेखर/DESPATCH
16 AUG 1996
हैदराबाद न्यायपीठ
HYDERABAD BENCH